

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 407**  
ANSWERED ON 06/12/2023

**Gram Panchayats Bhawans in Andhra Pradesh**

**407 Shri Prabhakar Reddy Vemireddy:**

Will the Minister of Panchayati Raj be pleased to state:

- (a) whether Government aware that nearly 2500 Gram Panchayats (GP) in Andhra Pradesh do not have their own building and are working from rented accommodations;
- (b) whether it is a fact that Government would construct Panchayati Raj buildings under Rashtriya Gram Swaraj Abhiyan, Finance Commission Grants, etc.; and
- (c) if so, the details of funds released under RGSA and 15th Finance Commission for construction of Panchayati Raj buildings in the above 2500 GPs in Andhra Pradesh in the last two years and the current year, year-wise?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) As per information available in the Ministry out of 13325 Gram Panchayat in Andhra Pradesh 1893 are without own Panchayat Building.

(b) & (c) Panchayat being State subject, providing Panchayat Bhawan for Gram Panchayats (GPs) is primarily the responsibility of States. However, under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) scheme approved for implementation from 01.04.2022 to 31.03.2026, has been supplementing the efforts of all States/UTs with focus on NE States, towards supporting functioning of GPs by providing basic infrastructure facilities like the Panchayat Bhawan as proposed by States/UTs in their Annual Action Plan and approved by Central Empowered Committee on a limited scale.

Under Fifteenth Finance Commission (XV FC), Grants to the tune of Rs. 2,36,805 Crore are allocated for the period FY 2021-26 to Panchayats in all the three tiers and Traditional Local Bodies and Sixth Schedule areas in 28 States including Andhra Pradesh. The Grants are in two parts namely Basic (Untied) Grants and Tied Grants. The Untied Grants can be utilised for felt needs on 29 subjects enshrined under Schedule XI of the Constitution including construction and repair of Gram Panchayat Bhawan. The details of funds released as Basic (Untied) Grants under XV FC for Rural Local Bodies (RLBs) to the State of Andhra Pradesh and under RGSA in last two years and current year (year- wise) is as under:-

(Rs. In crore)

Scheme	2021-22	2022-23	2023-24 (as on date)
XV FC untied Grant	767.14	393.92	0.00
RGSA	38.54	0.00	0.00

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